

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION**

LOK SABHA

**UNSTARRED QUESTION NO. 2547.
TO BE ANSWERED ON MONDAY, THE 14TH MARCH, 2016.**

PROGRESS OF 'MAKE IN INDIA' CAMPAIGN

2547. SHRI SANKAR PRASAD DATTA:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) the progress of 'Make in India' campaign launched in the country;
- (b) whether the construction equipment industry has come forward to play a role in the campaign and if so, the details thereof; and
- (c) the details of facilities and assistance to be extended for setting up of the industries for export under 'Make in India' campaign?

ANSWER

**वाणिज्य एवं उद्योग राज्यमंत्री (स्वतंत्र प्रभार)(श्रीमती निर्मला सीतारमण)
THE MINISTER OF STATE (INDEPENDENT CHARGE)
OF THE MINISTRY OF COMMERCE & INDUSTRY
(SHRIMATI NIRMALA SITHARAMAN)**

- (a): The Make in India initiative was launched globally in September, 2014 by the Government of India to focus on invigorating the country's manufacturing sector. A number of initiatives have been taken by the Government of India since the launch of Make in India campaign last year. The Make in India initiative is based on the following four pillars, under which initiatives have been taken, are:
- New Processes
 - Ease of Doing Business
 - New Infrastructure
 - Industrial Corridors
 - Industrial Clusters
 - Smart Cities
 - New Sectors
 - New Mindset

The Make in India initiative of the Government has made a tremendous impact on the investment climate of the country, as shown by significant growth of overall Foreign Direct Investment (FDI).

(b): Yes, Madam.

- (c): 'Make in India' initiative aims at developing India as a global hub for manufacturing, innovation and design for both domestic and foreign markets. Government has made efforts to simplify the regulatory requirements for import and export which includes:
- (i) Making available importer-exporter code online through e-biz portal.
 - (ii) Reducing number of documents required from seven to three for exports and ten to three for imports.
 - (iii) Establishment of Customs Clearance Facilitation Committees in every port to ensure expeditious clearance of goods.
 - (iv) Integration of customs online Single window clearance system with Food Safety & Standards Authority of India and Plant Quarantine thorough message exchange for faster clearance of food and plant products.
